

**News Captioned "Andman ke Karmsheel Mahila Avas Mein Dhandhli".**

6311. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the 'Blitz' Hindi dated the August 3, 1991 under the caption "Andaman Ke Karmsheel Mahila Avas Main Dhnbdhli";

(b) If so the details thereof; and

(c) The reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). Yes, Sir. It has *inter alia* been alleged that the Hostel Authorities are charging exorbitant rent/licence fee from the resident; giving inadequate attention to the repair and maintenance of the building; paying an inadequate salary to the Warden; having no proper security arrangements and also not maintaining the accounts properly.

(c) The Union Territory Administration has been advised to look into these aspects. The State Governments and Union territory Administrations exercise the control on the day to day functioning of the Hostels through their representatives on the Hostel Management Committees set up by each of the grantees institutions in accordance with the provisions of the Scheme of 'Assistance for the Constriction/Expansion of Hostel Building for Working Women with a day Care Centre'.

[English]

**DDA Market in Vasant Kunj**

6312. SHRIRAJANTH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether shops constructed in the D.D.A. market in Vasant Kunj Delhi have not been allotted so far;

(b) if so, when the market was constructed and reasons for the shops not being allotted;

(c) the loss thus incurred by D.D.A;

(d) the steps taken to rent out or to sell to shops;

(e) the number of such other markets of D.D.A where shops have not been allotted/sold;

(f) whether there is any proposal to rent out or to sell such shops at reasonable price to the unemployed graduates; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) Some shops in the DDA market in Vasant Kunj, New Delhi are still unallotted.

(b) 21 Schemes for construction of different markets in Vasant Kunj area were undertaken by the DDA during the years 1986 to 1991. The reasons for non-disposal of shops as reported are the following;

(1) All the shops in a single market are not allotted at the same time.

(2) There is a general slump in the market.

(c) The disposal price of shops is worked out so as to ensure that there is not loss to the DDA.

(d) There is no provision for renting out the shops. Dates have been fixed for auction/allotment of shops under 13 schemes.

(e) In 17 markets, only one shop remains to be allotted. In addition, there are 79 markets where more than one shops remains to be allotted.

(f) There is no such proposal at present.

(g) Question does not arise.

[*Translation*]

**Shifting Of Jhuggis from Motia Khan,  
Delhi**

6313. SHRI ARVIND NETAM: Will the Minister of URBAN DEPARTMENT be pleased to state:

(a) whether the Government propose to shift the jhuggis from Motia Khan, New Delhi to some other place; and

(b) if so, the proposed location where these jhuggis are to be shifted and the time by which these are likely to be shifted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir

(b) The eligible quarters are likely to be shifted by the end of 1992. The location where the jhuggi dwellers will be shifted depends upon the availability of alternative land.

[*English*]

**Decision to 'Gherao' of Assistant  
Commissioner Kendriya Vidyalaya,  
Lucknow**

6314. DR. SUDHIR RAY:  
SHRI RAM VILAS PASWAN;  
SHRI HARI KISHORE SINGH;  
SHRI CHANDRA JEET  
YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Lucknow regional unit of All India Kendriya Vidyalaya Teachers' Association have announced their decision to 'Gherao' the Kendriya Vidyalayas Assistant Commissioner, Lucknow and from September 9, 1991 to press their demands:

(b) if so, the details of their demands; and

(c) the stand of the Kendriya Vidyalaya Sangathan on each of the demands?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Yes, sir.

The details of the demands are :-

- 1) Confirmation of various categories of teachers/employees appointed upto 30.4.1988.
- 2) Grant of Senior scale and Efficiency Bar.
- 3) Disciplinary action against the Principals for harassing the Employees.